

- (b) Review by Government on the working of the above Samiti.
[Placed in Library. See No. LT-3529/17/2021]
- (xix) (a) Annual Report and Accounts of the St. Ann's Manovikas Kendra, Andhra Pradesh, for the year 2019-20, together with the Auditor's Report on the Accounts.
(b) Review by Government on the working of the above Kendra.
[Placed in Library. See No. LT-3531/17/2021]
- (xx) (a) Annual Report and Accounts of the Siri Institute for Mentally Handicapped, Samalkot, Andhra Pradesh, for the year 2019-20, together with the Auditor's Report on the Accounts.
(b) Review by Government on the working of the above Institute.
[Placed in Library. See No. LT-3532/17/2021]
- (xxi) (a) Annual Report and Accounts of the Surya Kiran Parents Association for the Welfare of the Mentally Handicapped Children, Macherla, Andhra Pradesh, for the year 2019-20, together with the Auditor's Report on the Accounts.
(b) Review by Government on the working of the above Association.
[Placed in Library. See No. LT-3528/17/2021]

Notifications of the Ministry of Home Affairs

SHRI V. MURALEEDHARAN: Sir, on behalf of Shri G. Kishan Reddy, I lay on the Table—

I. A copy each (in English and Hindi) of the following Notifications of the Ministry of Home Affairs, under sub-section (2) of Section 51 of the Rashtriya Raksha University Act, 2020:—

- (1) S.O. 3422 (E), dated the 30th September, 2020, appointing the 1st day of October, 2020 as the date on which the provisions of the said Act shall come into force.
- (2) No. 23011/93/2020-BPR&D, dated October 10 - 16, 2020 (Weekly Gazette), appointing Dr. Bimal Patel, as the Vice- Chancellor of the

Rashtriya Raksha University from the date of commencement of the said Act, until further orders.

(3) No. 23011/98/2020-BPR&D, dated December 12 - 18, 2020 (Weekly Gazette), appointing Members of the Governing Body of the Rashtriya Raksha University (RRU) with immediate effect.

(4) G.S.R. 807 (E), dated the 30th December, 2020, publishing the Rashtriya Raksha University Rules, 2020.

[Placed in Library. For (1) to (4), See No. LT-2924/17/2021]

II. A copy each (in English and Hindi) of the following Notifications of the Ministry of Home Affairs, under sub-section (2) Section 53 of the National Forensic Sciences University Act, 2020:—

(1) G.S.R. No. 803, dated the 30th December, 2020, publishing the National Forensic Sciences University Rules, 2020.

(2) Notification No. 23011/20/2020-WS-III, dated the October 10 - 16, 2020 (Weekly Gazette), appointing Dr. Jayantkumar Maganlal Vyas as the Vice-Chancellor of the National Forensic Sciences University from the date of commencement of the said Act.

(3) S.O. No. 3423 (E), dated the 30th September, 2020, notifying the 1st Day of October, 2020, as the date on which the provisions of the said Act shall come into force.

[Placed in Library. For (1) to (3) See No. LT-2923/17/2021]

I. Report (2019-20) of the NCSK, New Delhi and related papers

II. Reports (2018) on the Acts and related papers

SHRI V. MURALEEDHARAN: Sir, on behalf of Shri Ramdas Athawale, I lay on the Table—

I. A copy each (in English and Hindi) of the following papers, under sub-section (1) of Section 12 of the National Commission for Safai Karamcharis Act, 1993:—

(a) Annual Report of the National Commission for Safai Karamcharis